

to take a unified view of the needs of children is under active consideration of the Department. The composition, including State representation, of the Committee is under examination.

Rourkela Steel Plant

- *49. SHRI J. AHMED :
SHRI S. M. KRISHNA :
SHRI S. KUNDU :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that serious labour troubles have affected the working of the Rourkela Steel Plant;

(b) whether it is also a fact the management has refused to implement the recommendations of the job Evaluation Committee; and

(c) if so, the steps taken to meet the demands of the workers ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) there have been labour troubles recently especially in the Coke Ovens and Refractories Departments which severely affected production in the Steel Plant.

(b) and (c). No, Sir, So far as demand of workers of the Coke Oven Department is concerned, the Plant Management have completed the job evaluation studies and results thereof are under negotiation with the recognised union. As regards the demand of workers of Refractories Department, a tripartite settlement was arrived at on the 24th January, 1970, in accordance with which it was agreed that the matter would be discussed between the parties after normalcy was restored.

निर्वाचन विधि में संशोधन

- *50. श्री कंबरलाल गुप्त :
श्री बंश नारायण सिंह :

क्या विधि तथा समाज कल्याण मंत्री यह

बताने की कृपा करेंगे कि :

(क) निर्वाचन आयोग का निर्वाचन विधि में क्या परिवर्तन करने का विचार है और ये परिवर्तन कब तक किये जायेंगे;

(ख) क्या इस सम्बन्ध में सरकार ने राजनीतिक दलों से विचार-विमर्श किया है; और

(ग) यदि हां, तो इस बारे में उनकी क्या प्रतिक्रिया है ?

विधि तथा समाज कल्याण मंत्री (श्री गोविन्द मेनन) : (क) दो विवरण जिनमें निर्वाचन आयोग की मुख्य सिफारिशों दी हुई हैं सदन के पटल पर रखे जाते हैं। [प्रश्नालय में रख दिये गये। देखिये संख्या LT-2566/70] उनकी परीक्षा सरकार द्वारा की जा रही है।

(ग) जी नहीं।

(ग) प्रश्न ही नहीं उठता।

Closure of Companies Registered under Companies Act

- *52. SHRI BHAGABAN DAS :
SHRI MOHAMMAD ISMAIL :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that 39 companies, registered under the Companies Act, ceased working all over the country in September, 1969;

(b) if so, the details thereof;

(c) the total number of companies which ceased functioning in the year 1969;

(d) whether Government are considering any specific programme to ensure that the companies function smoothly; and

(e) if so, the details thereof ?